

12.02 hrs.

PAPERS LAID ON THE TABLE

REVIEWS ON AND ANNUAL REPORTS OF OIL AND NATURAL GAS COMMISSION FOR 1978-79, HYDROCARBONS INDIA LTD., NEW DELHI FOR 1978 AND INDIAN PETRO-CHEMICALS CORPORATION LTD. FOR 1978-79

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERN-DRA PATIL): I beg to lay on the Table:

(1) I copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1978-79 and of its subsidiary company Hydrocarbons India Limited, New Delhi, for the year 1978, under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.

(2) Review (Hindi and English versions) by the Government on the above reports. [Placed in Library. See No. LT-496/80].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, for the year 1978-79.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library. See No. LT-497/80]

SHRI GEORGE FERNANDES: Sir, you said you would like to hear us one by one. So kindly allow us.

MR. SPEAKER: I will allow you under rule 377.

SHRI GEORGE FERNANDES: This is not a matter for rule 377. This is not a matter for the Home Minister to simply make a statement. It is far too serious a matter... (Interruptions) What is the Home Ministers statement... (Interruptions).

MR. SPEAKER: Now Papers to be Laid, Shri Sethi.

At this stage some hon. Members left the House.

Review on and Audited Reports of Delhi Development Authority for 1977-78 and a Statement for delay, Review on and Audited Account of Delhi Urban Art Commission for 1978-79 etc-etc.

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): I beg to lay on the Table:—

(1) A copy of the Audit Report (Hindi and English versions) on the accounts of the Delhi Development Authority, for the year 1977-78 under sub-section (4) of section 25 of the Delhi Development Act, 1957.

(2) A copy of the Review (Hindi and English versions) by the Government on the Audit Report of the Delhi Development Authority, for the year 1977-78.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Audit Report. Placed in Library. See No. LT—498/80].

(4) A copy of the Audited Accounts (Hindi and English versions) of the Delhi Urban Art Commission, for the year 1978-79 under sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No—LT-499/80]

(5) A copy of the Review (Hindi and English versions) by the Government on the above Accounts. [Placed in Library. See No. LT-499/80].